

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.198, 199, 200 & 291 of 2014

Dated : 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Munikrishnaiah, Technical Member**

Appeal No.198 & 199 OF 2014

In the matter of:-

**Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus
Green Infra Corporate Wind Power Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Swapna Seshadri
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishal Gupta
Mr. Kumar Mihir for R-1

Mr. Neelmani Pant
Ms. Anuskha Arora a/w
Mr. S.R. Pandey for
Ms. Suparna Srivastava for GERC

Appeal No.200 OF 2014

**Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus
Vaayu (India) Power Corpn. Pvt Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Swapna Seshadri
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishal Gupta
Mr. Kumar Mihir for R-1

Mr. Neelmani Pant
Ms. Anuskha Arora
Mr. S.R. Pandey for
Ms. Suparna Srivastava for GERC

Appeal No.291 of 2014

In the matter of :

Gujarat Urja Vikas Nigam Ltd.	Versus	...Appellant(s)
M/s Tadas Wind Energy Pvt. Ltd. & Anr.		...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Swapna Seshadri
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-1

Mr. Neelmani Pant
Ms. Anuskha Arora a/w
Mr. S.R. Pandey for
Ms. Suparna Srivastava for GERC

ORDER

We have heard learned counsel for the Appellant.

List these matters for further hearing on **27.08.2015.**

(T.Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson